

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No.231-IA/220(AHM)2022  
ITEM No.232-IA/316(AHM)2022  
ITEM No.233-IA/1133(AHM)2022  
in

**CP(IB) 397 of 2018**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

M/s Abhinandan Multitrade Pvt Ltd & Anr  
V/s  
M/s KSL & Industries

.....Applicants

.....Respondent

**Order delivered on 04/12/2023**

**Coram:**

Mrs. Chitra Hankare, Hon'ble Member(J)  
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Akhil Kukreja, Advocate a.w.  
Mr. Varun Sharma, and Sanchita Chamoli, Advocates.  
For the Respondent : Mr. Saumitra Chaturvedi, Advocate for R 2-3  
For the RP : Mr.Arjun Sheth, Ld. Adv. a.w.  
RP, Mr. Kiran Shah, PCA present in person

**ORDER**

With the consent of all the parties, matter stands adjourned.

List the matter on 06.02.2024

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**